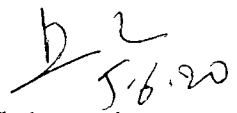


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 05/06/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/04/2020 is circulated for information.


(Mukesh Gupta)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

Disposal and Institution for the month of March 2020

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
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DELHI	6308	413	272	6449
MUMBAI	14386	93	224	14255
KOLKATA	10091	28	41	10078
CHENNAI	10698	47	167	10578
BANGALORE	9270	34	91	9213
AHMEDABAD	12106	94	167	12033
ALLAHABAD	1406	42	0	1448
CHANDIGARH	5505	30	101	5434
HYDERABAD	4674	43	169	4548
TOTAL	74444	824	1232	74036

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.04.2020.

YEARS	DELHI	MUMBAI	KOLKATA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	4	0	0	0
2006	15	3	0	0	0	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	6	5	4	0	18	3	4	9	5
2009	45	84	157	0	135	46	13	16	47
2010	43	81	227	7	525	135	15	85	34
2011	23	124	598	79	567	245	25	255	96
2012	58	629	475	127	770	627	84	341	449
2013	96	897	532	826	811	1240	51	489	379
2014	164	1150	626	1346	1107	1254	83	600	450
2015	212	1175	601	1548	1021	1096	127	526	374
2016	367	1930	1033	1541	1252	1282	125	435	597
2017	593	1900	956	1451	1134	1146	147	592	744
2018	1807	2981	2827	2022	1238	1881	312	1218	779
2019	2282	2809	1954	1453	535	2748	351	755	439
2020	723	481	88	178	98	315	108	109	136
TOTAL	6448	14255	10078	10378	9212	12033	1448	8194	6814

MONTHLY STATEMENT FOR THE MONTH OF MARCH, 2020 AS ON 01/04/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1145	1704	3412	47	6308	0	18	360	20	0	398	0	15	0	0	0	15	0	0	0	0	0	0	0	0
MUMBAI	4665	4613	5108	0	14386	0	13	34	36	0	83	0	8	0	2	0	10	0	0	0	0	0	0	0	0
KOLKATA	4197	1850	4044	0	10091	357	6	16	6	0	28	4	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2678	2934	5086	0	10698	0	2	37	8	0	47	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2372	1443	5455	0	9270	7	3	18	13	0	34	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5956	2544	3606	0	12106	21	35	25	34	0	94	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALAHABAD	502	201	703	0	1406	35	6	26	10	0	42	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2375	797	2333	0	5505	0	9	1	18	0	28	0	1	0	1	0	2	0	0	0	0	0	0	0	0
HYDERABAD	1309	641	2724	0	4674	0	4	19	20	0	43	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	25199	16727	32471	47	74444	420	96	536	165	0	797	4	24	0	3	0	27	0	0	0	0	0	0	0	0


1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.04.2020

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of March, 2020 for 45 days as under.

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Tech)	2
2 Ms. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech)	3
3 Sh. Ashok Jindal, Member(Judicial)	Nil	15 Sh. P. Dinesha Member(Judicial)	5
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	Nil
5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Ms. Rachna Gupta Member(Judicial)	31
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Mr. Sanjiv Srivastava Member (Technical)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	3	20 Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member(Technical)	1
10 Sh. P. K. Choudhary, Member (Judicial)	Nil		
11 Sh. Raju, Member(Technical)	Nil		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	145	36	91	0	272	0	1033	2028	3341	47	6449	0
0	0	0	0	0	0	97	28	99	0	224	0	4589	4619	5047	0	14255	0
0	0	0	0	0	0	18	4	19	0	41	0	4185	1862	4031	0	10078	361
0	0	0	0	0	0	48	7	112	0	167	0	2632	2964	4982	0	10578	0
0	0	0	0	0	0	39	11	41	0	91	0	2336	1450	5427	0	9213	7
0	0	0	0	0	0	101	14	52	0	167	0	5890	2555	3588	0	12033	21
0	0	0	0	0	0	0	0	0	0	0	0	508	227	713	0	1448	35
0	0	0	0	0	0	66	2	33	0	101	0	2319	796	2319	0	5434	0
0	0	0	0	0	0	51	12	105	0	169	0	1262	648	2638	0	4548	0
0	0	0	0	0	0	565	114	553	0	1232	0	24754	17149	32086	47	74036	424


 (MUKESH GUPTA)
 Asst. Registrar.